

Nomination of cases by Hon'ble The Chief Justice on 23/07/2015			
Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	Writ A – 45904/2006	Hon'ble The Chief Justice	Writ A-II Section on 24/07/2015
2	Writ C – 52256/2002	Hon. Dilip Gupta, J.	Writ C-I Section on 24/07/2015
3	Writ C – 57188/2009 with W. P. - 33626/1998	Hon. Arun Tandon, J.	Writ C-I Section on 24/07/2015
4	Writ C – 1970/2015 (Correction Application)	Hon. Dilip Gupta, J.	Writ C-II Section on 24/07/2015
5	Writ C – 56733/2009	Hon. Tarun Agarwala, J.	Writ C-II Section on 24/07/2015
6	Writ C – 13846/1988	Hon. Rajes Kumar, J.	S. C. A. Section on 24/07/2015
7	Writ C – 20134/2000	Hon. Rajes Kumar, J.	S. C. A. Section on 24/07/2015
8	CrI. A. - 2091/2013	Hon. Dilip Gupta, J.	CrI. A. Section on 24/07/2015
9	Spl. A. - 459/2015	Hon. Dilip Gupta, J.	Computer Fresh Section on 23/07/2015
10	Writ C – 40031/2015	Hon. Arun Tandon, J.	Computer Fresh Section on 23/07/2015
11	Writ C – 39868/2015	Hon. Arun Tandon, J.	Computer Fresh Section on 23/07/2015
12	Writ C – 39851/2015	Hon. Arun Tandon, J.	Computer Fresh Section on 23/07/2015
13	Writ C – 39072/2015	Hon. Arun Tandon, J.	Computer Fresh Section on 23/07/2015
In DB as a member			
14	CrI. A. - 6824/2009 with CrI. A. - 6823/2009	Hon. Bachchoo Lal, J.	CrI. A. Section on 24/07/2015
15	CrI. A. - 3666/2014 with CrI. A. - 3580/2014	Hon. Arvind Kumar Mishra, J.	CrI. A. Section on 24/07/2015
16	CrI. A. - 6864/2010	Hon. Anjani Kumar Mishra, J.	CrI. A. Section on 24/07/2015
17	CrI. A. - 1806/2005	Hon. Pankaj Naqvi, J.	CrI. A. Section on 24/07/2015
Hon....., J.			
18	Bail – 41725/2014	Hon. Ramesh Sinha, J.	Bail Section on

			24/07/2015
19	CrI. A. - 2676/2014 with CrI. A. - 2720/2014	Hon. Mohd. Tahir, J.	CrI. A. Section on 24/07/2015
20	W. P. - 40224/2015	Hon. Pankaj Mithal, J.	Computer Fresh Section on 23/07/2015
21	W. P. - 40247/2015	Hon. R. S. R. (Maurya), J.	Computer Fresh Section on 23/07/2015
22	Bail – 26202/2015 (NRHM)	Hon. A. P. Sahi, J.	Computer Fresh Section on 23/07/2015
Appropriate Court dealing with such matters			
23	CrI. M. A. - 20104/2015	Appropriate Court dealing with such matters	U/S 482 Section on 24/07/2015
24	Writ A – 43507/2005	Appropriate Court dealing with such matters	Writ A-II Section on 24/07/2015
Special Order			
25	S.C.C.R. - 649/2014 (Nomination Application – 241180/2015)	Liberty to mention before the regular Bench according to the roster for early disposal.	Spl. A. Section on 24/07/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
24/07/2015